## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 455 OF 2018 IN DFR NO. 824 OF 2018

Dated: 17<sup>th</sup> April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Rajasthan Urja Vikas Nigam Limited & Ors. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri Mr. Ashwin Ramanathan

Sashi Kumar Jain

## <u>ORDER</u>

Issue notice to the Respondents on IA No. 455 of 2018, returnable on 2.5.2018. Dasti, in addition is permitted.

List the matter on <u>11.05.2018</u>.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

tpd/kt